

Annexure 8

Name of the Corporate Debtor

M/s. Castall Technologies Pvt.Ltd

List of creditors as on

08.10.2022

List of Operational creditors (Other than workmen and employees and Government dues)

Sl.No	Name of the Creditor	Details of claim Received			Amount of Claim admitted	Amount of Claim not admitted	Amount of Claim under verification	Remarks if any
		Date of receipt	Amount Claimed					
1	M/s. Steel World	3-May-22	10,45,756	9,26,154	1,19,602	NIL	Difference in both books	
2	M/s. Hyderabad Castings Ltd.	5-May-05	35,36,899	29,39,631	5,97,268	NIL	Explicit agreement for payment of interest and delayed payments is not produced hence not admitted	
3	M/s. Sri Balaji Metal Industries	5-May-05	4,14,32,180	2,86,58,194	1,27,73,986	NIL	1. Vide mail dated 24.08.2022 the party submitted ledger statement from 01.04.2020 to 31.05.2022, 2. As per the statements the difference pertains to 01.04.2020 as under, 3. a. Asper CD Books Rs.30667198/-, b. As per party statement Rs.41457351/- c. Difference Rs.10790153/-, 4. Explicit agreement for payment of interest and delayed payments is not produced hence not admitted.	
4	M/s. Sai Charan Tools	5-May-22	10,16,428	10,16,428	-	NIL		
5	M/s. PSR Technologies Pvt. Ltd.	5-May-22	9,50,010	9,50,010	-	NIL		
6	M/s. Sai Mohita Packing	6-May-22	24,84,089	17,44,218	7,39,871	NIL	Explicit agreement for payment of interest and delayed payments is not produced hence not admitted	
7	M/s. Taran Alloys	6-May-22	77,76,093	77,49,969	26,124	NIL	Tax Collected at source not remitted by CD	
8	M/s. Suniland Alloys	6-May-22	2,28,10,233	1,44,67,983	83,42,250	NIL	1. Legal expenses for filing pitation or not payable by CD 2. IRPP will reimburse by the COC as CIRP cost. 3. Explicit agreement for	
9	M/s. Shiva Durga Enterprises	8-May-22	6,90,644	6,90,644		NIL		
10	M/s. Shiva Sai Engineers	9-May-22	6,19,658	5,77,856	41,802	NIL	Opening Balance difference	
11	M/s. Essent Tooling Solution Pvt. Ltd.	9-May-22	4,72,134	4,72,134		NIL		



12	M/s. Padma Metals	10-May-22	33,72,560	29,55,900	4,16,660	NIL	1. Explicit agreement for payment of interest and delayed payments is not produced hence not admitted 2. The party informs that they filed a complaint 3. party informs proceeded under section 200 IPC and section 138 of NI act. CD declare no litigation against company.
13	M/s. Associated Road Containers Pvt.Ltd	10-May-22	11,48,232	11,48,232		NIL	
14	M/s. Abbas Road Transport Company	12-May-22	9,28,115	9,28,115		NIL	1. As per the books of the CD - 981373/- 2. Amount claimed by party 928115/- 3. difference 53,258/- Due to opening balance difference
15	M/s. Co-operative Transport Corporation	12-May-22	12,45,900	11,90,886	55,014	NIL	2 bills pertaining to post CIRP (24.05.22) included in the claim by the party Hence not admitted
16	M/s. Hardcastle Petrofer Pvt.Ltd	13-May-22	1,57,436	1,08,227	49,209	NIL	Explicit agreement for payment of interest and delayed payments is not produced hence not admitted
17	M/s. Srinivasa Engg. Works	3-Jun-22	3,53,169	3,53,169		NIL	
18	M/s. Jaising Alloys Pvt.Ltd	7-Jun-22	22,28,844	20,82,339	1,46,505	NIL	Explicit agreement for payment of interest and delayed payments is not produced, hence not admitted
19	M/s. Brown Diamond Tools :-	30-Jun-22	4,61,793	3,55,721	:- 1,06,072	NIL	3 bills pertaining to post CIRP included in the claim by the party. Hence not admitted
20	M/s. Surya Industrial Lubes	30-Jun-22	2,26,005	1,93,641	32,364	NIL	Explicit agreement for payment of interest and delayed payments is not produced, hence not admitted
	Grand Total		9,29,56,178	6,95,09,451	2,34,46,727	-	

